THE

COUNCIL OF STATE DEBATES

Volume I, 1941

(19th February to 4th April, 1941)

NINTH SESSION

OF THE

FOURTH COUNCIL OF STATE, 1941





Published by the Manager of Publications, Delhi.
Printed by the Manager, Government of India Press, New Delhi.

1941.

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COUNCIL OF STATE.

Wednesday, 26th February, 1941.

The Council met in the Council Chamber of the Council House at Twelve Noon, the Honourable the President in the Chair.

QUESTIONS AND ANSWERS.

PURCHASE VALUE OF THE B.B. AND C.I.R. AND A.B.R.

22. THE HONOURABLE RAI BAHADUR SRI NARAIN MAHTHA (on behalf of the Honourable Raja Yuveraj Dutta Singh): Will Government state what amount, if any, they have to pay for terminating the contracts of the Bombay, Baroda and Central India Railway Company and the Assam Bengal Railway Company, and bringing these railways under Statemanagement from 1st January, 1942?

THE HONOURABLE MR. L. WILSON: B.B. and C.I.R.—£2 million (Rs. 22/3 crores at 1s. 6d.). In addition Government will assume liability for £1 million 3½ per cent. debentures raised by the Company).

A. B. R.—£1½ million (Rs. 2 crores at 1s. 6d.).

THE HONOURABLE MR. HOSSAIN IMAM: May we ask on what basis this sum has been arrived at, Sir?

THE HONOURABLE MR. L. WILSON: In accordance with the contract.

THE HONOURABLE MR. HOSSAIN IMAM: Was this the amount of the subscribed capital or the value of the assets?

THE HONOURABLE MR. L. WILSON: I require notice of that question, Sir.

AIR MAIL SERVICE BETWEEN THE UNITED KINGDOM AND INDIA.

23. THE HONOURABLE RAI BAHADUR SRI NARAIN MAHTHA (on behalf of the Honourable Raja Yuveraj Dutta Singh): Is there any proposal to explore the possibility of speeding up the air mail service between England and India; and if so, what is the nature of the proposal, and its main details?

THE HONOURABLE MR. S. N. ROY: The Government of India understand that His Majesty's Government have under consideration measures for speeding up the air mail service between India and the United Kingdom, but they have as yet no specific information about the details.

THE HONOURABLE MR. HOSSAIN IMAM: May we know, Sir, what is the usual time now-a-days for the air mail?

THE HONOURABLE MR. S. N. ROY: It is very difficult to say, Sir. What happens is that the mails to and from Durban go by air and thence by ship. The sailings of ships are uncertain now and the time taken depends on whether the planes make contact with a ship that is sailing immediately or not. In the reverse direction it depends on the sailings from England and the time taken to reach Durban.

FEDERAL COURT.

24. THE HONOURABLE RAI BAHADUE SRI NARAIN MAHTHA (on behalf of the Honourable Raja Yuveraj Dutta Singh): Is there any proposal before Government to extend with suitable adaptations, if necessary, the jurisdiction of the Federal Court with a view to vest it with powers to hear appeals from High Courts in India in certain specified cases, in oxder to give relief to the High Courts, and to give more work to the Federal Court? If so, what is the concrete proposal, and will the Central Legislature or public opinion be consulted before Government gives effect to its decision?

THE HONOURABLE MR. E. CONRAN-SMITH: The question of enlarging the appellate jurisdiction of the Federal Court is under the consideration of Government but no final decision has yet been reached. As regards consultation of the Central Legislature and public opinion the Honourable Member's attention is invited to section 206 of the Government of India Act, 1935. Central legislation will be necessary.

THE HONOURABLE MR. HOSSAIN IMAM: May we know, Sir, whether the High Courts were consulted?

THE HONOURABLE MR. E. CONRAN-SMITH: Yes, Sir.

THE HONOURABLE RAI BAHADUR SRI NARAIN MAHTHA: What time are the Government likely to take in considering this question?

THE HONOURABLE MR. E. CONRAN-SMITH: I am afraid I cannot give any estimate, Sir.

THE HONOURABLE MR. HOSSAIN IMAM: May we know if the Calcutta High Court is opposed to this proposal?

THE HONOURABLE MR. E. CONRAN-SMITH: It is not the practice to reveal the opinions received by the Central Government from the authorities whom they consult.

THE HONOURABLE MR. HOSSAIN IMAM: Will the Honourable Member publish those opinions when he brings forward a Bill for this purpose?

THE HONOURABLE MR. E. CONRAN-SMITH: That also is not customary.

NAMES OF BRANCH RAILWAY LINES DISMANTLED.

25. THE HONOURABLE RAI BAHADUR SEI NARAIN MAHTHA (on behalf of the Honourable Raja Yuveraj Dutta Singh): Will Government give the names of the branch railway lines with their respective length in miles, which have been dismantled or will be dismantled on account of the war?

THE HONOURABLE MR. L. WILSON: The following railway lines have been or are being dismantled:—

						Length in miles.
1. Dalmau-Daryapur, E. I. R.				•	•	14.25
2. Akbarpur-Tanda, E. I. R	•.			•		9.98
3. Bijnor-Chandpur Siau, E. I. R.	•			٠.		21.49
4. Cocanada Kotipalle, M. & S. M.	R.	•	•	•		28 · 65
5. Shoranur-Nilambur, S. I. R.						41 · 25
6. Darwha-Pusad, G. I. P. R.			•			42 · 80
7. Cawnpore-Khairada, G. I. P. R.						80.75
8. Lyallpur-Jaranwala, N. W. R.	.•	•	•	•	•	21 · 17

It is not possible to say at present what other branch lines will be dismantled, as the matter depends on factors which are liable to change.

Apart from the method of obtaining track of a certain kind by the lifting of branch limes, the method of releasing suitable track by means of relaying operations is being actively considered but this method requires time for its fruition. In any case before any branch line is selected for lifting, each case is most carefully considered.

THE HONOURABLE SIR MUHAMMAD YAKUB: Have the Railway Board received any representation on behalf of sugar merchants living near the Chandpur-Siau-Bijnor railway line, Sir ?

THE HONOURABLE MR. L. WILSON: The answer is in the affirmative, Sir.

THE HONOURABLE SIR MUHAMMAD YAKUB: Have they given any consideration to their representation and do they consider the desirability of reviewing their judgment to dismantle this line?

THE HONOURABLE MR. L. WILSON: That was given due consideration, Sir, and the line has been dismantled.

THE HONOURABLE MR. HOSSAIN IMAM: May we know if the Provincial Governments were consulted and their agreement taken before these lines were lifted?

THE HONOURABLE MR. L. WILSON: Provincial Governments were in each case consulted.

THE HONOURABLE MR. HOSSAIN IMAM: I had asked whether they consented to these lines being lifted.

THE HONOURABLE THE PRESIDENT: In any case, I suppose the ultimate power is with the Central Government to decide.

THE HONOURABLE MR. HOSSAIN IMAM: We know that, Sir. I do not question the power of the Government. We only want to know whether the Provincial Governments objected to it.

THE HONOURABLE THE PRESIDENT: That is quite different to what you first said. I cannot press the Honourable Member to give a reply.

THE HONOURABLE MR. HOSSAIN IMAM: Did any Provincial Government object to the lifting of these lines?

THE HONOURABLE THE PRESIDENT (to the Honourable Mr. L. Wilson): You need reply only if you think it proper. You are not under any obligation to reply to that question.

THE HONOURABLE MR. L. WILSON: I do not intend to disclose what were the opinions given by the Provincial Governments.

Propaganda by Christian Missionaries to get the "Sanatan Adibasis" recorded as Tribal in the present Census.

- 26. The Honourable Rai Bahadur Sri Narain Mahtha (on behalf of the Honourable Raja Yuveraj Dutta Singh): (a) Has the attention of Government been drawn to a statement published in the Amrita Bazar Patrika, dated the 17th December, 1940, that "the Christian missionaries are trying their level best so that the Sanatan Adibasis may be shown in the coming census as having no religion or wild, or tribal, and they are making all-round propaganda and falsely preaching to the ignorant Sanatan Adibasis to get themselves recorded as tribal? The missionaries have tried and succeeded in getting a very large number of Christians appointed as enumerators and supervisors in the Sanatal Parganas in Bihar"?
- (b) How many Christians have been appointed as enumerators and supervisors in the area referred to in (a); and what steps have been taken by the census authorities to remove this prevailing impression?

The Honourable Mr. E. CONRAN-SMITH: (a) No; as the statement referred to does not seem to have been published in the Amrita Bazar Patrika, dated the 17th December, 1940. Certain statements bearing on this subject have, however, appeared in the press. The Government of India believe that communities other than that mentioned by the Honourable Member are also conducting propaganda to influence the religion return of aboriginal tribes. They have no reason to believe that the alleged efforts of missionary bodies are in any way different from or more pronounced than similar activities by other bodies. The Government of India's position is that the questions are asked and the answers recorded.

(b) Enumerators are appointed from all communities according to suitability and convenience and the Government of India see no reason to call for the figures suggested. They are not aware of any impression of the kind.

THE HONOURABLE SIR DAVID DEVADOSS: What is the religion of the Sanatan Adibasis? Is it Animism?

THE HONOURABLE MR. E. CONRAN-SMITH: I regret, Sir, I cannot answer that question. I must ask for notice.

NUMBER OF EMPLOYEES (EUROPEANS, HINDUS AND MUSLIMS) IN ISHAPORE AND COSSIPORE FACTORIES.

- 27. THE HONOURABLE MR. HOSSAIN IMAM: (a) Will Government lay on the table a statement giving the following information in respect of the employees at the Ishapore Factory on the 31st December, 1938, 31st December, 1939, and 31st December, 1940: the number of Europeans, Hindus and Muslims separately, in each of the following categories, office superintendents, foremen, skilled labour, apprentices and ordinary labour?
- (b) Will Government lay on the table similar information in respect of the Cossipore Factory?

THE HONOURABLE MB..A. DEC. WILLIAMS: (a) and (b). I place on the table a statement giving the necessary information.

Statement showing the number of employees (Europeans, Hindus and Muslims) in Ishapore and Cossipore Factories as on 31-12-39 and 31-12-40. Cossipore Factory.

					Ishapore Factory.	Beoto	ïy.							pore F	Cossipore Factory.	,		
Designation.				Nan	Number of employees on	emplo	700 SOD					Z	umber	Number of employees on	loyees	텭		
	5	10.38		-	31.12.39		31.	31-12-40.		31-	31-12-38.		31.	31-12-39.		31	31-12-40.	
	2	-12-90-		5					;	Ę	þ	≯	Œ	Ħ	M	园	Ħ	M
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Office ennerintendents.	:	-	-	:	-	-	:	1	-	:	-		:	-		:	-	:
		_	;	35	4	:	37	4	:	6	:		10	:		14	:	
Foremen .	3	٠ ;		} -	-	•		3.6	4		13	:		15	:		18	:
Apprentices	-	S N	-	-		•	,	3	٠ ;		178	• 8		953	143		427	202
Skilled labour	:	1,093	283	_	1,011	437		1,090 482	482			3 8					4 101 1 849	1 649
Unskilled Labour	:	2,662 445	446	•	6,101 1,330	1,330	30	8,113 1,850	1,850		828	303	:	2,340	8	:	4, 191	5
	Ä H H H	E = Europeans. H = Hindus. M = Mustims.	eans. Es.															

SUPPLY DEPARTMENT.

28. THE HONOURABLE MR. HOSSAIN IMAM: Will Government state whether any change has been made in the Department of Supply, since the reply to question No. 20 on 19th November, 1940 was given? If so, what? Will Government lay a statement on the lines of question No. 20?

THE HONOURABLE MR. A. DEC. WILLIAMS: Part I.—Yes.

Part II.—I would draw the Honourable Member's attention to the communiqué, dated the 11th December, 1940 on the subject, a copy of which is in the Library of the House.

Part III.—A statement containing the required information has been laid on the table.

Statement showing the Gazetted Staff employed in the Supply Department (excluding L. S. D., Contracts Directorate and Ordinance Ractories).

Remarks.	80		Post will be abo- lished on expiry of leave.	S. P.=Special pay. S. O. P.=Sterling Overseas Pay.	P. P. = Personnel Pay. D. A.=Duty allowance.		
Present salary.	. T .		Rs. 5,006	Re. 3,000+S. O. P £13-6-8.	Rs. 3,000 in the scale of Rs. 3,000 —100—3,500.	Rs. *1,800 in the senior time scale of the I. C. S. +S. O. P. £30 +S. P. #60.	Rs. *1,600 in the senior time scale of the I. C. S. +S. P. Rs. 400.
Salary drawn just before appoint- ment.	9		Rs. 4,000	Rs. 3,000+S. O. P. £13.6-8 Fixed T. A. Rs. 300 Compensatory al- lowance Rs. 250 and free house.	Rs. 3,000 in the scale of Rs. 3,000 —100—3,500.	Rs. 1,600 in the senior time scale of the I. C. S. +S. O. P. £30 +S. P. Rs. 400.	Rs. 1,500 in the senior time scale of the I. C. S.
Position which the Officer occupied before appointment.	ő		Secretary, Commerce Depart - ment.	Chief Commissioner, Delhi	Chief Controller, Indian Stores Department.	Deputy Secretary, Legislative De- partment.	Deputy Indian Trade Com- missioner, Lon- don.
Salary on which appointment was made.	7		Rs. 5,000	Rs. 3,000+S. O. P. £13-6-8.	Rs. 3,000 in the scale of Rs. 3,000—100—3,500.	Rs. 1,600 in the senior time scale of the I. C. S. +S. O. P. £30 +S. P. 400.	Rs. 1,500 in the senior time scale of the I. C. S. +S. P. Rs. 400.
Date of appoint-ment.	က		27-8-39	1-7-40	3.9.40	26-9-39	2-2-40
Name and designation.	67	Main Secretariat.	Mr. H. Dow, K. C. S. I., C. I. E., I. C. S., Vice President, War Supply Board.	Mr. E. M. Jenkins, C. I. E., I. C. S. Secre- tary.	Mr. Ghulam Mohammed, Controller General of Purchase.	Mr. J. A. Mackeown, I. C.S., Deputy Secre- tary.	Mr. M. Ikramullah, I. C. S., Deputy Secre- tary.
zo,	-		1	81	က	4	ī.

Rs. *2,150 in the senior time scale of the I. C. S.+ S. P. Rs. 400.	Rs. *1,600 in the senior time scale of the I. C. S.+ S. P. Rs. 400.	Rs *1,275 in the senior time scale of the I. C. S.+ S. P. Rs. 150.	Rs. *1,250+ S.P. Rs. 50.	Rs. 1,206.	Rs. 580 in the scale Rs. *1,050 in the of 600—40—700 scale of Rs. 1,000 plus S. P. Rs. —60—1,250. 100.	Rs. 1,000 in the scale of 1,000—50—1,250.	Rs. 500 plus pension.
Rs. 2,050 in the senior time scale of the I. C. S.	Rs. 1,500 in the senior time scale of the I. C. S.	1 Rs. 900 in the junior time scale of I. C. S.+ Rs. 300 Offg. psy.		Rs. 1,000	Rs. 580 in the scale of 500—40—700 plus S. P. Rs. 100.	Rs. 800 in the scale of 600—40—800.	Retired Assistant Rs. 500 plus pen- Secretary. sion.
District Magis. trate, Patna.	Deputy Indian Trade Commissioner, London.	Sub-Controller and Joint Magis- trate, Madanapalle Division, Mad- ras.	Asstt. Collector Rs. 1,250+ S. P. of Customs, Born. 150. bay.	Administrative Officer, Office of the Controller of Broedcasting, All India Redio.	ChiefSupdt., Office of the P. S. O. C. (I.).	Su p e rintendent, Home Depart. ment.	Retired Assistant Secretary.
Rs. 2,150 in the semior time scale of the I. C. S. +8. P. Rs. 400.	Rs. 1,500 in the senior time scale of the I. C. S. +S. P. Rs. 400.	Rs. 1,200 in the senior time scale of the I. C. S. +8. P. Rs. 150.	17-7-40 Rs. 1,300 (Rs. 1,250+S. P. Rs. 50).	29-9-39 Км. 1,200	Rs. 1,000 in the scale of 1,000—50—1,250.	Re. 1,000 in the scale of Re. 1,000 50—1,250.	Rs. 500 plus pension.
20-7-40	9-8-40	2-1-40	17-7-40	29-9-39	26-8-39	10-9-40	22.4.40
Mr. S. R. Zaman, I.C.S., Deputy Secre- tary.	Mr. H. M. Patel, I. C. S., Deputy Secre- tary.	Mr. S. Bhoothalingam, I. C. S., Under Secre- tary.	Mr. G. Corley-Smith, M. B. E., Under Secre- tary.	Rei Sahib Dip Chand, Under Secretary.	Mr. J. Byrne, Assist. ant Secretary.	Mr. F. H. T. Ward, Assistant Secretary (M. P. Branch).	R. B. S. K. Bannerjee, Officer on Special Duty.
9	7	œ	6	10	11	12	13

*Increase on pay shown in column 4 due to annual increment in scale pay.

showing the Gazetted Staff employed in the Supply Department (excluding $I.S.D.$, Contracts Directorate and Ordnance Ractories)—contd.
Statement showing the

6	Kemarks.	80								
,	Present salary.	7		pius Rs. 1,325 pius £734 pemsion of £734 per year.	Rs. 500.	Rs. 300+Emergency Allowance Rs. 65, Corps Allowance Iowance Rs. 40.	Rs. *640 in the scale of 600—40—800.	Rs. 600 in the scale 600—40—800.	Rs. 600 in the scale 600—40—800.	Rs. 600 in the scale 600—40—800.
Solary drawn just	before appoint- ment.	80		Rs. 1,325 plus pension of £734 p	Rs. 450 in the scale of Rs. 290 —20—450.	Rs. 300+Emergency Allowance Rs. 65, Corps Allowance Iss. 65, Corps Allowance Rs. 40.	Rs. 272 in the scale 200—12—440 plus 1/6th of pay as duty alliowance.	Rs. 350 in the scale 250—20—350.	Rs. 470 in the scale 200—15—500.	Re. 285 ·
	Position when me Officer occupied before appoint- ment.	10		Secretary, P. S. O. C. (I).	Accountant, Grade Rs. 450 in scale of Rs. 1. E. I. R. —20—450.	Attached Officer in the Contracts Directorate.	Senior Assistant, Office of P. S. O. C. (I).	Superintendent, Office of D. C., Gurdaspur.	Assistant, Defence Department.	Assistant-in- Charge.
•	Salary on which appointment was made.	•	•	Rs. 1,325 plus pension of £734 peryear.	Rs. 500 · ·	Rs. 300+Emergency Allowance Rs. 65, Corps Allowance lowance Rs. 40.	Rs. 600 in the scale 600—40—800.	12-3-40 Rs. 600 in the scale 600—40—800.	Rs. 600 in the scale 600—40— 800.	Rs. 600 in the scale 600—40—800.
	Date of appoint- ment.	6	•	26-8-39	23-8-40	7.12.40	26-8-39	12-3-40	19-7-40	1.7-40
	 Name and designation. No. 	j	84	Lt. Col. T. H. Battye, Director of Statistics.	Mr. S.N Mitter, Assistant Director of Statistics.	2nd Lieut. D. V. David, Officer on Special Duty.	Mr. C. J. Rusby, Superintendent.	Mr. Mohd. Abdullah, Superintendent.	Mr. A. R. Kapur, Superintendent.	Mr. Shiv Dev Singh, Superintendent.
	1 0		-	14	16	16	11	18	19	8

				Was Managing Director of Messra. Binny & Co., Mad-		Was sales Manager of Messre. Jenson & Nicholson (India) Limited, Calcutta.	
	Ra. 3,000 plus S. O. P. £13-6-8.	Rs. 3,500.	Rs. 3,000	Rs. 2,250 .	Rs. 1,950 in the scale 1,750—100 —2,150 plus S. O. P. £13-6-8.	Re. 1,500	Ra. 2,205
	Rs. 2,070	Rs. 3,200 in the scale 3,000—100—3,500.	Rs. 3,250	Previous emolu- ments not less than present	Rs. 1,350 plus S. P. Rs. 177-12-0 S. O. P. £30.	Previous emolu- Rs. 1,500 ments consider. ably more than present pay.	Ra. 2,206 .
	Officer Commanding 2/7th Rajput Regiment.	Chief Controller, Indian Stores Department.	Inspector General of Forests and President Forest Research Institute, Dehra Dun.	In business	Joint Timber Advisory Officer, Railway and Defence fence Departments.	In business	Director of Clothing, Marter General, of the Ordinance Branch.
	Rs. 3,000 plus S. O. P. £13-6.8.	Rs. 3,500	10-4-40 Rs. 3,250	Rs. 2,250	Rs. 1,950 plus S. O. P. £13-6-8.	Rs. 1,500	Rs. 2,205
-	8-9-39	1-3-40		11.10.39	1-5-40	24-6-40	1.7.40
1	Brigadier E. Wood. M. C. Director General.	Mr. R. W. Targett, Deputy Director General (I).	Mr. L. Måson, C. I. E., O. B. E., M. C., I. F. S., Deputy Di- rector General (II).	Mr. D. M. Passmore, Director of Textiles.	Mr. D. Stewart, O. B. E., I. F. S., Di- rector, Timber Sup- plies.	Mr. A. E. Hampson, Director, Miscella- neous Stores.	*Col. F. P. J. Williams, Director of Clothing.
	7	64	က	4	ro.	9	7

Statement showing the Gazetted Staff employed in the Supply Department (excluding I. S. D., Contracts Directorate and Ordnance Factories)—contd.

Remarks.	,	Was s practising Barrister-at-Law.					-
Prosent salary.	plus 230.	Re. 1,630 W	Rs. 1,955. Lodging Allowance Rs. 170, Marriage Allowance Rs. 80.	Rs. 2,260 (Provisional).	Rs. 1,350+S. P. Rs. 1,750 S. P. Rs. Rs. 300, S. O. P. 300. £30.	е Вв. 1,500.	Ra. 1,250 S. O. P. Ra. 1,300+ S. P. £30.
Salary drawn just before appoint- ment.		Income consider ably in excess of his present emoluments.	Rs. 1,955. Lodging Allowance Rs. 170. Marriage Allowance Rs. 80.	Rs. 2,045		Rs. 1,200 in the scale of Rs. 1,200 —100—1,600.	
Position which the Officer occupied before appointment.	Director, Leather M an ufactures, Master General, of the Ordnance Branch.	om Civil	Deputy Director. Supply and Transport, Eastern Command.	Assistant Director of Mechanisa-tion, Army Head Quarters.	Chief Timber Inspection Officer.	Assistant Technical Officer, P. S. O. C. (I).	Divisional Forest Officer, Belgaum.
Salary on which appointment was made.	Rs. 1,750 plus S. O. P.£30.	24-6-40 Rs. 1,530	Rs. 1,955. Lodging Deputy Director, Allowance Rs. Supply an 170, Marriage Transport, East- Allowance Rs. tern Command. 80.	Rs. 2,260 (Provisional).	Rs. 1,760+S. P. Rs. 300.	Rs. 1,200 in the scale of Rs. 1,200 —100—1,600.	Rs. 1,250+ S. P. 250+8. O. P.£30.
Date of appointment.	1.7.40	24-6-40	12-12-40	6-1-41	17-9-39	26-8-39	19-6-40
Name and designation.	•Mr. R. Wilmot, M. C., E. D., Director, Leather Manufac- tures.	Major E. C. Ormond, (Reserve Officer) Director, Co-ordination.	*Col. S. M. Cookson I. A., Director, Food- stuffs.	*ItCol. E. Bader, Director, Vehicles.	Mr. W. E. Flewett, I.F.S., Deputy Direc- tor (Inspection) Tim- ber Directorate.	Mr. P. R. Crerar, Deputy Director, Chemicals.	Mr. J. Walker, Deputy Director, Timbor.
Ro.	œ	.	10	11	21	13	, 4 1

15 Mr. V. S. Krypusvami, 4-10-40 Ra. 1,000 S. P. Depurby Conserva. Ra. 1,100 in the Ra. 1,100	Rs. 1,160 S. P. Rs. 150.	s. 1,050+ S. O. P. £30, S. P. Rs. 150.	Rs. 1,430.	Rs. 1,500.	Re. 1,550+ S. P. Re. 200, S. O. P. £30.	Rs. 1,800.	Rs. 2,130.	Rs. 800.
Mr. V. S. Kuppuswami, 4-10-40 Rs. 1,100+ S. P. Deputy Conservarector (Timber). Rs. 160. Rs. 160. Rs. 1,000+ S. P. Silviculturist, puty Director, Tim. Rs. 160. S. O. P. Forest Research ber. Msjor J. Bleeck, De. 22-8-40 Rs. 1,430 . Deputy Assistant Director (Texture). Ms. M. V. J. Oakley, De. 3-10-40 Rs. 1,500 . From business puty Director (Texture). Mr. M. G. R. Horton 1.7-40 Rs. 1,500 . From business riles). Mr. A. G. R. Horton dent of Clothing Production. R. B. Kirpa Ram, 4-11-40 Rs. 1,800 . Deputy Director of Litablian Superintations and Assistant Superintations. Production. R. B. Kirpa Ram, 4-11-40 Rs. 1,800 . Deputy Director of Intalian Superintations and Administration. Indian Superintations and Roberto and Administration. Mr. S. K. Chaudhuri, 24-4-40 Rs. 806 . In business . Restribes.	Rs. 1,100 in the Rs. 1,150 S. P. Rs. scale Rs. 575— 150.	3s. 1,000+S. O. P. R £30, S. P. Rs. 150.		earning than Rs. ncluding ss e.g., on etc.).	Rs. 1,550+ S. P. Rs. 200, S. O. P. £30.			Average monthly income about Rs. 1,000.
Mr. V. S. Kuppuswami, I. F. B. Deputy Director (Timber). Mr. M. V. Lauri, De. 11- puty Director, Tim- ber. Major J. Bleeck, De. 25 puty Director, Tim- puty Director, Tim- puty Director, Tim- puty Director, Tim- guty Director, Tim- puty Director (Tex- tiles). Mr. A. G. R. Horton Bennett, O. B. E., I. O. S., Superinten- dent of Clothing Pro- duction. R. B. Kirpa Ram, Assistant Superin- tendent of Clothing Production. *LtCol. A. A. Dean, 13 Assistant Superin- tendent of Clothing Production. Mr. S. K. Chaudhuri, Assistant Director, Textiles,	Deputy Conserva- tor of Forests, Madres.	Silviculturist, Forest Research Institute, Debra Dun.		From business	_	Deputy Director of Intelligence and Administration, Indian Stores Department.	Deputy Assistant Director of Ordunance Factories, M. G. O.	In business
Mr. V. S. Kuppuswami, I. F. B. Deputy Director (Timber). Mr. M. V. Lauri, De. 11- puty Director, Tim- ber. Major J. Bleeck, De. 25 puty Director, Tim- puty Director, Tim- puty Director, Tim- puty Director, Tim- guty Director, Tim- puty Director (Tex- tiles). Mr. A. G. R. Horton Bennett, O. B. E., I. O. S., Superinten- dent of Clothing Pro- duction. R. B. Kirpa Ram, Assistant Superin- tendent of Clothing Production. *LtCol. A. A. Dean, 13 Assistant Superin- tendent of Clothing Production. Mr. S. K. Chaudhuri, Assistant Director, Textiles,	Re. 1,100+ S. P. Re. 150.	Rs. 1,000+ S. P. Rs. 150. S. O. P. £30.	Rs. 1,430	Rs. 1,500 .	Rs. 1,550+ S. P. Rs. 200, S. O. P. £30.		Rs. 2,130 .	Rs. 806
		11-11-40	22-8-40	3-10-40	1-7-40	4.11.40	13-11-40	24-4-40
15 16 16 15 15 15 15 15 15 15 15 15 15 15 15 15	Mr. V. S. Kuppuswami, I. F. S. Deputy Di- rector (Timber).	Mr. M. V. Lauri, Deputy Director, Timber.	Major J. Bleeck, Deputy Director, Leather Manufactures.	Mr. W. J. Oakley, Deputy Director (Textiles).	Mr. A. G. R. Horton Bennett, O. B. E., I. O. S., Superinten- dent of Clothing Pro- duction.	Sal	*LtCol. A. A. Dean, Assistant Superin- tendent of Clothing Production.	
▼	15	16	11	18	19	20	21	6 1

Statement showing the Gazetted Staff employed in the Supply Department (excluding 1. S. D., Contracts Directorate and Ordnance Factories)—contd.

Remarks.	œ						,	
Present salary.	7	Re. 900.	Rs. 150. Rs. 150.	Rs. 1,000 in the Rs. 800+S. P. Rs. scale 1,000—50 200. —1,250.	Re. 370+S. P. Re. 100.	Rs. 700.	Rs. 250.	Rs. 250.
Salary drawn just before appoint- ment.	9	Total earnings approximately the same as pay now) in the [Re. 250 S. P. Re.	Rs. 1,000 in the scale 1,000—50 —1,250.	Rs. 370	Ba. 700		
Position which the Officer occupied before appointment.	10	In business	Provincial Forest Service, Punjab.	Officiating Assistant Financial Advisor, Military Finance.	Chemist, Chief Inspector of Stores & Clothing, Cawnpore.	Technical Officer, Master General of the Ordnance Branch.	Direct from Civil - Life.	Direct from Civil Life.
Salary on which appointment was made.	4	Rs. 900	Rs. 700+ S. P. Rs. 160.	16-10-40 Rs. 800+ S. P. Rs. 200.	Re. 370+S. P. Re. 100.	1.7-40 Rs. 700	Rs. 250 in the Direct scale Rs. 250—25— Life. 275.	Rs. 250 in the scale Rs. 250—25—275.
Date of appoint- ment.	63	12-6-40 Rs. 900	7-6-40	16-10-40	7-1-41	1-7-40	1-1-40	24-6-40
Name and designation.	81	23 Mr. L. Knibb, Assistant Interpretation.	Mr. P. N. Suri, Assistant Director, Timber.	Rai Sahib Bishamber Dass, Assistant Di- rector, Miscellaneous Stores.	Dr. L. A. Bhatt, Assistant Director, Chemicals.	*Mr. Mohd. Shaffi, Technical Officer, Clothing.	Mr. S. S. Venkatakrish- nan, Technical Assist- ant.	Mr. N. K. Thadani, Technical Assistant.
So.	-	23	4	26	5	62	588	29

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the Rs. 520.		Rs. 5,000.	Rs. 2,750.	Rs. 2,750+8 £13-6-8.	Ra. 3,000+ S. O. P. £13-6-8.	Rs. 2,350+ S. P. £13-6-8.	Rs. 1,950+ S. 800+ S. O. £13-6-8.	Rs. 2,500+S. P. £13-6-8.	Rs. 2,500.
Rs. 175 in cale Rs. 125—10-175+12-8-0 as try allowance.		Rs. 5,000 .	Es. 2,350+8. O. P. Rs. 2,750. £13-6-8.	Rs.2,760+S.O.P. Rs.2,760+S.O.P. £13.6-8.	Ra. 3,000+S. O. P. £13-6-8.	Rs. 1,760+8. O. P. £30+D. A. 150.	Rs. 1,950+ S. P. 800+ S. O. P. £13-6-8.	Re. 2,500+ S. O. P. £13.6-8.	Rs. 2,000+S. P. Rs. 2,500. Rs. 350.
the Clerk in the Upper 0 Division, C. E. s Office. –		Chief Commis- sioner Railways.	D. O. F. A. H. Q.	Controller of Supplies.	Chief Controller, Standardization, Railway Board.	D. D. O. F., A. H. Q.	C. M. E., G. I. P. Railway. Bombay	Dir. Mech. Engineering, Rly. Board.	Metallurgical Inspector, Tata Nagar, I. S. D.
8-9-39 Rs. 500 in the scale Rs. 500—20 —600.		16-7-40 Rs. 5,000 .	1-7-40 Rs. 2,750	22-8-40 Rs. 2,750+£13-6-8 Controller of Supp- plies.	· 17-1-41 Rs. 3,000+£13-6-8	Rs. 2,350+ £13-6-8.	Rs. 1,950+8. P. 800+£13-6-8.	15-7-40 Re. 2,500+£13-6-8	29-7-40 Rs. 2,000+S. P. Rs. 350.
8-6-3		16-7-40	1-7-40	22-8-40	17-1-41	1-7-40 Rs.	3-7-40	15-7-40	29-7-40
Mr. T. V. Siva, Superin- tendent.	Directorate General, Municions Production.	Sir Guthrie Russell, K.C.I.E., D.G.M.P.	*Mr. G. S. Butler, C. I. E., D. D. G., A. P.	Mr. F. G. S. Martin, D. D. G. (E).	Mr. G. A. B. Trimming, D. D. G. M. T. & Cr. of M. T.	*Mr. T. F. Borwick, C. I. E., D. S. O.	Mr. R. C. Case, I. S. R., D. C. P.	Mr. J. Humphries, Dir. of Engineering.	Mr. R. A. MacGregor, Director of Metals.
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Remarks.	8								
Present salary.	7	Rs. 1,830.	Under considera- tion.	Rs. 2,000.	Вв. 2,230.	Rs. 375+S. P. Rs. 175.	Rs. 1,350+8. O. P. £30.	Rs. 975+ Offg. psy Rs. 50+8. P. Rs. 250+8. O. P. £30.	Ra, 500.
Salary drawn just before appoint- ment.	9	Rs. 1,830	Rs. 1,750+S. O. P. £30.	Approximately the Rs. 2,000. same as now.	Кв. 2,230	Rs. 376	Rs. 1,350+S. O. Rs. 1,350+S. O. P. £30.	Rs. 975+ Offg. I pay Rs. 50+ S. O. P. £30.	Re. 500
 Position which the Officer occupied before appointment.	10	Retd. R. I. N.	Suptd. G. & S. Factory.	New employee	Asst. Dr. of Ord. Fy. M. G. 0'.s A. H. Q.	Asstt. Engineer, I. S. D. (Inspection).	A. D. O. F. A. H. Q.	Senior Assistant, Technical, N. W. R.	Private employee
Salary on which appointment was made.	4	19-9-40 Вя. 1,830 .	22-1-41 Pay not fixed .	Rs. 2,000	1.7.40 Кв. 2,230	Rs. 375+S. P. Rs. 100.	1-7-40 Rs. 1,350+£30	Rs. 975+ Offg. 8 pay Rs. 50+8. P. Rs. 250+£30.	Rs. 500
Date of appointment.	60			1-2-41	1.7.40	8-6-40	1-7-40	17-6-40	15-7-40
Name and designation.	63	Engr. Commdr. J. Beggs, Director of Shipbuilding.	 Mr. G. H. Welford, Dir. Civil Production. 	Mr. C. W. Budd, Dir., M. T.	*LtCol. M. H. Cox, Dir. of Fy. Expn.	Mr. S. M. K. Alvi, Dy. Dr. of Metals (Steel Control Office).	14 *Mr. R. K. Innes, D. D., C. P.	Mr. H. Sparrow, Dy. Dir. of Engineering.	Mr. J. R. Walton, Dy. Dir. of Steel.
z. Š	-	G.	10		12	13	14	• 15	16

con- Ra. 1,006. re E. pre-	. Ra. 1,000.	. Ra. 1,025.	free Rs. 1,200. ying t of	Re. 1,350+S. O. P. Rs. 1,350+S. O. P. £30.	the Rs. 1,500.	O. Rs. 1,750+S. O. P. £30.	O. Rs. 1,350+S. O. P. £30.	O. Rs. 1,450+8. O. P. £30.	O. Rs. 1,250+S. O. P. £30.	Civil Engineer Ra. 1,350+S. O. Re. 1,350+S. O. Advisor to D. O. P. £36. P. £36.
Was drawing considerably more as Bridge Engr. E. I. R. than present salary.	Rs. 1,700	Ra. 1,025 .	Rs. 1,060+ free quarters paying nominal rent of Rs. 76.	Re. 1,350+8. O	Approximately the same as now.	Rs. 1,750+S. O. P. £30.	Rs. 1,250+8. O. P. £30.	Rs. 1,480+8. O. P. £30.	Rs. 1,250+8. O. P. £30.	Ra. 1,350+S. P. £30.
Retired Officer (Re-employed).	New employee .	I. R. S. E., E. I. R.	New employee .	Analytical Chemist and Metallur- gist, M. S. M. Rly.	New employee	Suptd., Metal and Steel Factory.	Works Manager, Gun and Shell Factory.	A. D. O. F.	Works Menager, Metal and Steel Fy.	Civil Engineer Advisor to D. O. F.
•	•	•	•	•	•	•		•	٠	•
Rs. 1,000 .	Rs. 1,000 .	Rs. 1,026 .	Rs. 1,200 .	Rs. 1,350+£30	Rs. 1,500 .	Rs. 1,750+£30	Rs. 1,350+£3	Rs. 1,450+£30	Rs. 1,250+£30	Rs. 1,350+£30
2-11-40 Rs. 1,000 .	12-8-40 Re. 1,000 .	29-8-40 Rs. 1,025 .	13-1-41 Rs. 1,200 .	23-9-40 Rs. 1,350+£30	1-2-41 Rs. 1,500 .	10-8-40 Rs. 1,750+£30	1-8-40 Rs. 1,350+£30.	1-7-40 Rs. 1,450+£30	25-7-40 Re. 1,250+£30.	1-7-40 Rs. 1,350+£30
Mr. S. W. White, Dy. 2-11-40 Rs. 1,000 . Dir. of Engineering.		Mr. P. C. Mukerjee, 29-8-40 Re. 1,025 . Deputy Director of Engineering.	Mr. A. Paxton, Deputy 13-1-41 Rs. 1,200 . Director of Shipbuild. ing.	Mr. G. C. Mills, Deputy 23-9-40 Rs. 1,350+£30 Director of Metals.	1-2-41	Mr. R. J. Dunderdale, 10-8-40 Re. 1,750+£30 A. D. O. F. (Admn.).				
					1-2-41	10-8-40	ಹೆ	24 *Mr. F. C. Foreman, 1-7-40 Rs. 1,450+£30 A. D. O. F.	•	W. Clarke, In- Planning

Statement showing the Gazetted Staff employed in the Supply Department (excluding I. S. D., Contracts Directorate and Ordnames Factories)—coatd.

Remarks.	œ								
Present salary.	L .	Rs. 1,100 D. A. Rs, 1,100 D. A. Rs. 160+S. O. P. Rs. 160+S. O. P. £30.	Rs. 860+D. A. Rs. 100+L. A. Rs. 50+S. O. P. £30.	Chief Inspector Rs. 960+S. O. P. Rs. 960+S. P. Rs. of Factories, Pun. £25. 100+S. O. P. jab.	Rs. 850+£30+ Rs. 100 D. A.	Ra. 1,530.	Rs. 1,000.	Rs. 600+S. O. P. £25.	Ba. 600+S. O. P. £25.
Salary drawn just before appoint- ment.	•	Rs. 1,100 D. A. Rs: 160+8. O. P. £30.	Rs. 1,361	Ks. 960+S. O. P. £25.	Rs. 850+£30+ Rs. 100 D. A.	Rs. 1,530	:	A. W. M., Rifle Rs. 600+8. O. P. Rs. 600+S. O. P. Fy.	A. W. M. M. & S. Ba. 600+S. O. P. Ba. 600+S. O. P. IV.
Position which the Officer occupied before appoint- ment.	10	Production Engineer.	Works, Manager, Aluminium Mg. Co.	Chief Inspector of Factories, Punjab.	A. W. Manager, Or. Factories.	O. F. A. H. Q.	New employee .	A. W. M., Rifle Fy.	A. W. M. M. & S. FY.
Salary on which appointment was made.	4	1-7-40, R3. 1,100+R3. 150 Production D. A.+£30. gineer.	Rs. 850+D. A. Rs. 100+L. A. Rs. 50+£30.	23-10-40 Rs. 960+S. P. Rs. 100+£25.	Rs. 850+£30+ Rs. 100 D. A.	Rs. 1,530	30-9-40 Rs. 1,000 ·	Ra. 600+£25	21-10-40 Ra 600+£26 .
Date of appointment.	က	1-7-40,	3-7-40	23-10-40	1-7-40	1-7-40	30-9-40	14-8-40	21-10-40
Name and designation.	64	*Mr. E. W. F. Johason, Industrial Planning Officer.	28 Mr. T. D. Welby, I. P. O., Bengal Circle.	29 Mr. W. H. Abel, I.P.O., Punjab Circle.	29(a) Mr. F. A. Stott, Ind. P. Officer.	*Major G. B. Viny- comb, I. A. O. C., A. I. P. O.	Mr. J. M. Smith, A. I. P. O.	32 Mr. J. Aitken, A. I. P. O.	Mr. A. D. Willes, A. I. P. O.
No.	7	F2	58	53	29(a)	30	31	32	89

Under considers. tion.	Under considera- tion.	Under considera- tion.	Under considera- tion.	Under considera- tion.	Rs. 800+S. P. Rs. 160.	Re. 1,350+8. 0. P. £30.	Rs. 960+8. O. P. £30+D. A. Rs. 100.	Rs. 700+S. O. P. £26.	Rs. 100. Rs. 100.
Bs. 676 . U	Rs. 675 U	•	•	•	Rs. 800	Re. 1,350+S. O. 1 P. £30.		£25.	Re. 650 + S. O. P. £26 + D. A. Re. 100.
Foreman, G. & S.	Foreman, G. & S. Fy.	Loco & Carr. Dept., Rs. 375 B. B. & C. I. Rly.	Asst. Suptd. Roll. Rs. 525 ing Stock, E. I. R.	Asst. Loco. Suptd., Rs. 475 E. B. Rly.	Officer from Mech. Section from N. W. R.	Givil Engineer Adviser to A. D. O. F.	C. E. A. to the Rs. 960+S. O. P. D. O. F. 100.	Assistant Civil Engineer Adviser to the D. O. F.	A. E. A. to D, O. F,
•	•	Re. 375	Rs. 525	•	18-9-40 Rs. 800+S. P. Rs. 160.	Re. 1,350+£30	Rs. 980+£30+ Rs. 100 D. A.	Rs. 700+£25.	1-7-40 Rs. 660 +£.25+ Rs. 100 D. A.
19.8-40 Rs. 675	30-11-40 Rs. 675	12-10-40 Rs. 375	29-10-40 Rs. 525	25-11-40 Rs. 475	18-9-40	1.7.40	1.7.40	1-7-40	1-7-40
Mr. G. Richards, A. I. P. O.	Mr. M. A. Cook, A. I. P. O.	Mr. V. S. Chopra, A. I. P. O. (Under training).	Mr. A. H. Marley, A. I. P. O. (Under training).	Mr. W. C. Blackeney- Britter (Under training).	Mr. G. E. Hoare, A. I. P. O., Punjab Circle.	* Mr. K. H. T. Gilbert- son, C. E. A. to D. O. F.	• Mr. C. C. Meadmore, Civil Engineer Adviser to the Director of Ordnance Fs. (Expn.).	* Mr. A. D. McClency, A. C. E. A. to the D. O. F.	• Mr. A. M. Leiper, Assistant Engineer Advisor to the D. O. F. (Expn.).
*	36	36	37	38	88	3	7	4	♀ B 2
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ving the Gazetted Staff employed in the Supply Department (excluding I. S. D., Contracts Directorate and Ordnance Factories)—contd.
Statement showing the Gazette

S. Name and designation. appoints appoints appoints before appoints appoints appoints appoints appoints appoints appoints appoints and designation. The second designation appoints appoints and designation. The second designation appoints are selected by the second designation. The second designation appoints are selected by the second designation. The second designation appoints are selected by the second designation. The second designation appoints are selected by the second designation. The second designation are selected by the second designation and selected appoints and selected appoints and selected are selected by the selected are selected as a selected		Remarks.	30									
Name and designation. Date of spoint. appoint. app. appoint. app. appoint. app. appoint. app. appoint. app. app. appoint. app. appoint. app. app. appoint. app. app. app. app. app. app. app. ap		Present salary.	F+	Rs. 600 + S. O. P. £25 + D. A. Rs. 100.	Rs. 600+S. O. P. £25+D. A. Rs. 100.	Rs. 2,045.	Rs. 925+Rs. 100 Offg. pay+£30.	Rs. 900.	Re. 1,100.	Rs. 600.	Re. 1,760+8. O. P. £30.	Rs. 1,630.
**Mer. A. B. James, A. C. E. A. to D. O. F. **Mr. A. B. James, A. C. E. A. to D. O. F. **If. A. B. James, D. O. F. **If. C. E. A. to D. O. F. **If. A. B. James, D. O. F. **If. C. E. A. to D. O. F. **If. Madhusudan Singh, Officer Supervisor. **If. G. V. Dorsey, Office Supervisor. **If. G. V. Dorsey, Office Supervisor. **If. H. I. Mathewa, D. T. 40 Rs. 1,750+£30. **If. H. I. Mathewa, D. T. 40 Rs. 1,750+£30. **If. H. I. Mathewa, D. T. 40 Rs. 1,750+£30. **If. H. I. Mathewa, D. C., Assistant Co-ordin. Officer. **If. Coordin. Officer. **If. Coordin. Officer. **If. B. I. T. 40 Rs. 1,750+£30. **If. Maior W. J. K. **If. B. I. T. 40 Rs. 1,550. **If. Massistant Co-ordin. **If. B. I. T. 40 Rs. 1,550. **If. B. I. I. Massistant Co-ordin. **If. B. I. I. II. II. II. II. II. II. III. I		Selary drawn just before appointment.	9	Rs. 600 + S. O. P. £25 + D. A. Rs. 100.	Rs. 600+S. O. P. £25+D. A. Rs. 100.	Rs. 1,530		Rs. 900	Rs. 1,100	Rs. 600	Rs. 1,750+S. O. P. £30.	Rs. 1,630
*Mr. A. B. James, A. E. A. to D. O. F. (Expn.). *Mr. G. H. Whyte, A. C. E. A. to D. O. F. LtCol. J. J. L. Mac- Kirdy, O.S.D. Mr. W. L. D. Martyn, O.S.D. *Mr. C. E. Jolly, Officer Supervisor. *Mr. G. V. Dorsey, Office Supervisor. Mr. G. V. Dorsey, Office Supervisor. *Mr. H. I. Mathewa, M.C., Co-ordn. Officer. *Mr. G. V. Co. C. *Mr. H. I. Mathewa, M.C., Co-ordn. Officer. *Mr. G. V. Co. C. *Mr. H. J. Mathewa, M.C., Co-ordn. Officer.	•	Position which the Officer occupied before appointment.	1 0	A. E. A. to D. O. (Expn.).	A. C. E. A. to D. O. F.	D. A. M. G. O. A. H. Q.		Officer Supervisor	Officer Supervisor	P. A. to the Controller of Supplies, Bengal.	A. D. O. F., A. H. Q.	A. C. E. A. to D. O. F., A. H. Q.
*Mr. A. B. James, A. E. A. to D. O. F. (Expn.). *Mr. G. H. Whyte, A. C. E. A. to D. O. F. LtCol. J. J. L. Mac- Kirdy, O.S.D. Mr. W. L. D. Martyn, O.S.D. *Mr. C. E. Jolly, Officer Supervisor. *Mr. G. V. Dorsey, Office Supervisor. Mr. G. V. Dorsey, Office Supervisor. *Mr. H. I. Mathewa, M.C., Co-ordn. Officer. *Mr. G. V. Co. C. *Mr. H. I. Mathewa, M.C., Co-ordn. Officer. *Mr. G. V. Co. C. *Mr. H. J. Mathewa, M.C., Co-ordn. Officer.		Salary on which appointment was made.	4	1	Rs. 600+£25+Rs. 100 D. A.		Rs. 925+Rs. 100 Offg. psy+£30.		Rs. 1,100 · ·	Rs. 600	Rs. 1,750+£30	Rs. 1,530 .
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No. No. 1 4 48 47 46 45 44 48 48 49 49 49 49 49 49 49 49 49 49 49 49 49			64	A. A. B.	• Mr. G. H. A. C. E. D. O. F.			* Mr. Singh, C visor.				• Major W. J. K. Viney, R. A. O. C., Assistant Co-ordu. Officer.
		N.S.	-	*	45	46	47	48	49	20	51	25

. Вя. 2,305.	Rs. 1,620.	Rs. 760.	Under considera- tion.	Re. 1,300+P. P. Re. 75+S. O. P. £30.	Rs. 460+8. O. P. £20.	Under considera- tion.	Under considera- tion.	Rs. 3,000+S. O. P. £13-6-8.	Rs. 700—50— 1,000.
	Rs. 1,196	Ra. 760	Not known	Rs. 1,300+P. P. Rs. 75+S. O. P. £30.	Rs. 450+S. O. P. Rs. 450+S. O. P. £20.	Rs. 1,950+8. O. P. £13-6-8.	Rs. 676	Officer on the Average per annum Re. 3,000+S. O. P. Roger Mission. about £1,750. £13.6-8.	4.2.41 Re. 700-50- Accounts Officer, Rs. 700-50- Rs. 700-50-1,000. E. I. Railway. 1,000.
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15-8-40 Rs. 2,305	15-8-40 Rs. 1,195 .	15-8-40 Rs. 760 .	22-12-40 Pay not fixed .	2.7.40 Rs. 1,300 + P. P. Motallurgist, N.W. Rs. 75+£30. R.	15-10-40 Rs. 450+£20 .	7-11-40 Ra. 1,950+£13-6-8	10-10-40 Rs. 600 + £25 (Provisional).	14.1.41 Rs. 3,000+£13.6.8	Re. 700—50— 1,000.
15-8-40	15-8-40	15-8-40	22-12-40	2.7.40	16-10-40	7-11-40	10-10-40	14-1-41	4-2-41
• Col. F. B. Pigott, Chief Engr. Fys.		• Lieut. A. N. Daniell, I.R.E.M. (F.).	2/Lt. J. F. Bagnal, S.O.R.E. (III).	Mr. N. Hackney, I.S.R., Devit. Officer.	• Mr. T. A. Miller, Surveyor of Works.	Mr. L. A. Hoyle, Works Manager, Kanchrapara.	Mr. R. W. Moon, A. W. M., Kanohrapara.	Mr. H. M. Mathews, Electrical Commissioner with the Government of India.	Mr. A. J. Cunningham, Accounts Officer, Civil Production.
53	Z	55	5€	57	28	28	9	2	93

Norg.—* Officers transferred from the M. G. O. Branch and E.-in-C.'s Branch (Defence Department) to the Department of Supply for the duration of the war.

The rates of pay mentioned above are exclusive of Calcutta compensatory allowance and H. R. allowance.

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pply Department (exc Factories)	Position which the Officer occupied before appointment.	20		Private employ. Not known ment.	Ditto	Deputy Collector and Deputy Magistrate, Gaya.		Deputy Director, Rs. 1,530 Indents and Priority.	Chief Engineer, Bombay Port Trust (Bestived).
f employed in the Su	Salary on which appointment was made.	7		18-1-40 Rs. 1,500	16-5-40 Rs. 500	24.12.40 Grade pay + S. P. Rs. 300		32.7.40 Rs. 2,150	10 -6-40 Rs. 1,950
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Statement showing the Baxetted Staff employed in the Supply Department (excluding 1.5. L., Commune Liverina and Statement	 Name and designation. 	69	Mica Organisations.	Mr. J. Podger, Mica Inspector.	Mr. W. J. U. Turnbull, Mica Examiner.	Rai Sahib B. C. Mu- kheri, Additional Mica Inspector.	Controllers of Supplies.	Lieut, Col. J. R. Marriott, Controller of Supplies, Bengal, Calcutta.	Mr. G. E. Bennet, Controller of Supplies, Bombey.
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. Rs. 2,600.	Ra. 1,600.	Rs. 1,000.	Rs. 1,150 in the scale of Rs. 1,000 —50—1,200+S. P. Rs. 250.	Кв. 2,000.	Rs. 1,200.	Re. 450 . (Fixed).	Rs. 600.
Ra. 2,500 · · · R	•	•	Rs. 1,150 I	Income not less than his present salary under Gov. ernment.	Rs. 1,000 .	Re. 390 R	Rs. 1,350
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Rs. 2,600 .	24-6-40 Rs. 1,606 .	5-7-40 Rs. 1,000 .	Re. 1,150 in the scale of Re. 1,000	Ra. 2,000	1.2.40 Rs. 1,000	Rs. 460	1-8-40 Rs. 500 .
19-6-40	07-9-72	5-7-40	17-7-40	7-1-40	1.2.40	26-8-40	1-8-40
3 Mr. E. M. Souter, Con- troller of Supplies, United Provinces, Cawnpore.	4 Mr. M. A. Sreenivasan, Controller of Supplies, Madras.	6 Ch. Beahir Ahmad, Controller of Supplies, Punjab, Lahore.	6 Mr. S. C. Latif, Controller of Supplies, Sind, Karachi.	7 Mr. E. C. Forbes, Deputy Adviser to Government, Woollen Industry, Cavapore.	8 Mr. J. A. Stuart Williams, Assistant to the Advisor on Engineering Supplies, Calcutta.	9 Mr. S. M. Homair, Personal Assistant to the Controller of Sup- plies, Bengal.	10 Mr. P. A. Davies, Personal Assistant to the Controller of Supplies, Bombay.

	Statement showing the Gazetted Staff employed in the Supply Department (excluding 1. S. D., Contracts Directorate and Oranance Factories).—concld.	Gazetted Si	aff employed in the i	Supply Department (e Factories).–	excluding I. S. D., Co -concld.	ontracis Direcioraie	and Ordnance
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=	11 Mr. C. V. Kinsville, Personal Assistant to the Controller of Sup- plies, United Pro- vinces.		12-8-40 Rs. 400	Assistant Secre. Rs. 1,100 tary (U. P. Government).		Rs. 400	. Worked in an Honorary capacity up to 26th November 1940, thereafter he was granted Rs. 400 a month plus his pension from
12	12 Mr. J. L. Chopra, Technical Assistant to the Controller of Supplies, Bombay.	21-12-40 Rs. 350	Rs. 350	Examiner (Indian Rs. 200 Stores Depart- ment).	Rs. 200	Rs. 350.	U. P. Govern- ment.

SUPPLY DEPARTMENT.

29. The Honourable Mr. HOSSAIN IMAM: Will Government give the following information in respect of the officers directly recruited in the Supply Department from private life, since its formation up to 15th February, 1941: the date of appointment, name, nationality, province of origin; actual pay, or income-tax assessment of monthly income on the day of appointment to the Supply Department (including I. S. D.) and the pay on 1st February, 1941; special qualification for the post to which appointed; the method of recruitment, whether advertised or not?

THE HONOURABLE MR. A. DEC. WILLIAMS: Information is being collected and will be laid on the table in due course.

SUPPLY DEPARTMENT.

- 30. THE HONOURABLE MR. HOSSAIN IMAM: (a) Will Government state to which officers under the Supply Department the powers of Additional Secretary have been given? The date and the reasons for which this power has been given?
- (b) Will Government state the number of cases disposed of by each of these Additional Secretaries since their appointment up to 15th February, 1941 and the numbers of cases referred to the Secretary and the Honourable-Member?

THE HONOURABLE MR. A. DEC. WILLIAMS: (a) The Director General Munitions Production and the Director General of Supply were appointed ex officio Additional Secretaries to the Government of India with effect from the 15th December, 1940. The object of this is decentralization.

(b) No record is kept of such cases.

THE HONOURABLE MR. HOSSAIN IMAM: If those are the only twoeffective parts of the Supply Department, when they have been decentralized
what is left to the Secretary?

THE HONOURABLE MR. A. DEC. WILLIAMS: Decentralization need not be complete for one thing. Further, this will not be the only Department of the Government of India which has an Additional Secretary in addition to the Secretary. It does not imply that the Secretary has no work left to do.

THE HONOURABLE Mr. HOSSAIN IMAM: In regard to part (b) of my question, are there any cases referred to the Secretary from these Additional Secretaries or not?

THE HONOURABLE MR. A. DEC. WILLIAMS: Of course some cases will be sent to him. I am only pointing out that it is not the custom in the Government of India in the Supply Department and as far as I know in the majority of other Departments to keep a record of cases which actually reach the Secretary or the Honourable Member.

THE HONOURABLE MR. HOSSAIN IMAM: Is there any differentiation between the powers of the Secretary and the Additional Secretary?

THE HONOURABLE MR. A. DEC. WILLIAMS: The Additional Secretary has the powers of a Secretary.

THE HONOURABLE PANDIT HIRDAY NATH KUNZRU: What are their powers with regard to the giving out of contracts?

THE HONOURABLE MR. A. DEC. WILLIAMS: I should require a separate question to answer that, Sir.

CONTRACTS OF Rs. 1,000 AND ABOVE MADE WITHOUT CALLING FOR TENDERS.

31. THE HONOURABLE MR. HOSSAIN IMAM: Will Government lay on the table a list of orders of Rs. 1,000 and above placed in the last ten months of the fiscal year 1940-41, without calling for tenders, by mutual negotiation, giving the following information in respect of each order: value, rate, name of the article, name of the supplying firm or person, reasons for not calling tenders, the tendered rate immediately before or after the negotiated contract?

The Honourable Mr. A. DEC. WILLIAMS: Contracts of the kind referred to by the Honourable Member are normally entered into only in respect of proprietary articles and such specialized manufactures as Defence Services Motor Vehicles and Aircraft. They are also entered into in respect of articles belonging to categories other than those mentioned above, when the demand is excessive or more than the normal available supply and it is felt that better rates can be obtained by negotiations. In such cases the rates are approved not only by the appropriate purchase officer, but also by the corresponding Planning and Finance officers. Contracts of Rs. 1,000 and above made without calling for tenders are not numerous, but the preparation of a list, as desired by the Honourable Member, would involve heavy clerical labour as such contracts would have to be picked out from thousands of orders which have been placed in the last ten months.

THE HONOURABLE MR. HOSSAIN IMAM: Is it a fact that all these contracts are published in the *Indian Trade Journal* of the value of Rs. 1,000 and above?

THE HONOURABLE MR. A. DEC. WILLIAMS: If that is the case, Sir, I do not know why the Honourable Member wants any statement from me.

THE HONOURABLE MR. HOSSAIN IMAM: I want the statement because the Journal does not differentiate between those contracts which have been given after calling for tenders and those which are given without tenders.

THE HONOURABLE MR. A. DEC. WILLIAMS: Then I see no relevance in the Honourable Member's supplementary question.

THE HONOURABLE PANDIT HIRDAY NATH KUNZRU: Can the Honourable Member indicate the value of the contracts entered into without calling for tenders?

THE HONOURABLE MR. A. DEC. WILLIAMS: If the Honourable Member will put down a question in that sense it would be considered.

THE HONOURABLE PANDIT HIRDAY NATH KUNZRU: Has not that information been practically asked for by the Honourable Mr. Hossain Imam in his question?

THE HONOURABLE THE PRESIDENT: In other words, the Honourable Member wants notice?

THE HONOURABLE MR. A. DEC. WILLIAMS: Yes, Sir.

THE HONOURABLE PANDIT HIRDAY NATH KUNZRU: But is the Honourable Member entitled to ask for notice of a question involved in this question?

THE HONOURABLE THE PRESIDENT: I quite agree the reply was not quite to the point, but the Honourable Member did intend to ask for notice.

BILL PASSED BY THE LEGISLATIVE ASSEMBLY LAID ON TABLE.

SECRETARY OF THE COUNCIL: Sir, in pursuance of rule 25 of the Indian Legislative Rules, I lay on the table copies of the Bill further to amend the Petroleum Act, 1934, which was passed by the Legislative Assembly at its meeting held on Tuesday, the 25th February, 1941.

INSURANCE DEPOSITS (TEMPORARY REDUCTION) BILL.

THE HONOURABLE MR. H. C. PRIOR (Labour Secretary): Sir, I move:

"That the Bill to provide for the reduction temporarily of the amounts payable as instalments of the sum to be deposited by an insurer under section 7 of the Insurance Act, 1938, as passed by the Legislative Assembly, be taken into consideration."

Before the Insurance Act of 1938 was enacted life insurers were required to make second and subsequent instalments of deposits at one-third of the premium income of the insurer and their liability to pay such instalments annually continued until the full deposit had been made. The 1938 Act however required that the annual instalments of deposits should be a fixed sum bearing no relation to premium income. Unfortunately the war has come at a time when many young insurance companies who started business before the Act of 1938 was enacted have still not paid their full deposits, and it is a normal result of war that the anticipated growth in premium incomes of companies is retarded as there is less new business and more frequent lapses. Therefore young proprietory insurance companies are now faced with some slowing down of their anticipated progress and find it difficult to pay in full the fixed amounts of the periodical instalments of deposits required by the Insurance Act of 1938, and in present conditions it is considered inadvisable to require them to do so. The Bill which I have the honour to move seeks therefore to give such insurance companies some relief from the more stringert deposit provisions introduced by the 1938 Act. The Bill provides for the reduction, for the duration of the war and one year thereafter, of the instalments of deposits due from young proprietory insurers who carry or life insurance business only. It is necessary to give this relief only to young insurers (that is, those who started business not more than 10 years before the outbreak of war), as insurers who started business before that date are in a position to pay their instalments in full. The amount of relief proposed is that the annual instalments of deposits should be reduced by one-half, but provision is included to prevent insurers from dissipating unjustifiably moneys which they would otherwise have had to pay as deposits. The concession is not extended to companies receiving a premium income in excess of Rs. 30,000 per annum since the instalment of deposit they are required to make is within their means, even after allowing for reasonable expenses and settlement of

Mr. H. C. Prior.

claims. It is also not necessary to extend the concession to mutuals as their instalments are payable on a percentage basis. It is thought therefore that the Bill gives such relief as is required.

Sir, I move.

*THE HONOURABLE MR. HOSSAIN IMAM (Bihar and Orissa: Muham madan): Mr. President, this Bill has been brought forward by the Government with a generous motive, viz., that new companies, or young companies as they are termed, should not find it difficult to deposit their instalments. The Honourable Mr. Prior mentioned the fact that the Government have extended this facility to those companies which have an income of Rs. 30,000 as premium income. That is mentioned, Sir, in clause 5. Now the question is, is this Rs. 30,000 the income in the year in which they have to make the deposit or is it income in the previous year on which you will base this concession? If it is on the basis of the previous year, the result will be that those who are losing business, as has happened in some cases, will not be able to take advantage, although their income may have fallen from that of the previous year. I am afraid the Bill as it is framed will lead to this procedure that the Government cannot make the concession to those who have come down below Rs. 30,000 in the year 1941-42. I therefore ask the Government to keep in view their generous desire and if they find that this Bill is not giving relief to young companies they may come forward with an amending Bill during the next session.

THE HONOURABLE MR. H. C. PRIOR: Sir, I think that the answer to the question put by the Honourable Member will be found in sub-clause (1) of clause 5 of the Bill which says:

"An insurer otherwise entitled to the benefits of this Act shall cease to be so entitled in any year if in the preceding year his total premium income, including annuity considerations, as shown in the revenue-account prepared under the Insurance Act, 1938, exceeded rupees thirty thousand".

The view of Government is that if the income exceeds Rs. 30,000, as I said in my opening speech, it will be well within the means of the company to find the requisite deposit, even allowing for its expenses and for meeting any claims that may have to be met.

THE HONOURABLE THE PRESIDENT: Motion made:

"That the Bill to provide for the reduction temporarily of the amounts payable as instalments of the sum to be deposited by an insurer under section 7 of the Insurance Act, 1938, as passed by the Legislative Assembly, be taken into consideration."

Question put and Motion adopted.

Clause 2 was added to the Bill.

Clauses 3, 4 and 5 were added to the Bill.

Clauses 6, 7 and 8 were added to the Bill.

Clause 1 was added to the Bill.

The Title and Preamble were added to the Bill.

^{*}Not corrected by the Honourable Member.

THE HONOURABLE MR. H. C. PRIOR: Sir, I move:

"That the Bill to provide for the reduction temporarily of the amounts payable as instalments of the sum to be deposited by an insurer under section 7 of the Insurance Act, 1938, as passed by the Legislative Assembly, be passed."

The Motion was adopted.

INDIAN MERCHANDISE MARKS (AMENDMENT) BILL.

THE HONOURABLE MR. H. C. PRIOR (Labour Secretary): Sir, I move:

"That the Bill further to amend the law relating to fraudulent marks on merchandise as passed by the Legislative Assembly, be taken into consideration".

This Bill seeks to amend an Act which was passed more than fifty years ago, at a time when competition in business was less intense. That Act served well the needs of that time—it protected the consumer against misrepresentation in respect of goods purchased by him, it safeguarded the trading community from the risk of purchasing goods falsely passed off as the manufacture of a particular person or country, and it gave some measure of protection to British and Indian traders. But it has for some time been felt that the growing complexity of trading conditions in this country and the great increase in our commerce and industries make it necessary to provide greater protection than is given by the present Act. A special officer was accordingly appointed in 1938—his report was circulated to Provincial Governments and commercial organizations, their comments and suggestions were carefully considered and the result of these various discussions is the Bill which I have the honour to move.

The Bill has two main objects. The first is to ensure that cotton piece-goods should be properly marked by the manufacturer or wholesale merchant and that similar provision should be made for yarn whether imported or made in Indian factories.

Secondly, the Bill gives power to the Central Government to issue notifications requiring the marking of the country of origin in any cases where this should be found necessary.

Opportunity has also been taken to alter the definition of the term "trade mark" to bring it into line with that in the Indian Penal Code and Trade Marks Registration Act. This will result in the removal of an anomaly which deprived Indian trade marks of protection unless they were actually in use.

It is hoped that these amending provisions will make the Act of 1889 suitable for the more complex modern trading conditions and satisfactory both to the consuming public and the mercantile community.

Sir, I move.

The Motion was adopted.

Clauses 2, 3, 4, 5 and 6 were added to the Bill.

THE HONOURABLE MR. SHAVAX A. LAL (Nominated Official): Sir, with your permission, I beg to move two amendments to clause 7. The first is:

"That in clause 7 of the Bill, for the heading preceding proposed section 12, the following heading shall be substituted, namely, 'Stamping of Piece-goods, Cotton Yarn, and Thread'."

This is a purely formal amendment to add the word "Thread".

THE HONOURABLE THE PRESIDENT: I don't think there can be any objection to the Honourable Member moving his two amendments. He has not given the required notice but I will permit him.

THE HONOURABLE MR. SHAVAX A. LAL: Sir, I move my first amendment.

The Motion was adopted.

THE HONOURABLE MR. SHAVAX A. LAL: My second amendment is:

"That in clause 7 of the Bill, for sub-section (1) of section 12, the following shall be substituted, namely,—

"Piece goods, such as are ordinarily sold by length or by the piece, which have been manufactured, bleached, dyed, printed or finished in premises which are a factory, as defined in the Factories Act, 1934, shall not be removed for sale from the last of such premises in which they underwent any of the said processes without having conspicuously stamped in English numerals on each piece the length thereof in standard yards, or in standard yards and a fraction of such a yard, according to the real length of the piece, and, except when the goods are sold from the factory for export from British India, without being conspicuously marked on each piece with the name of the manufacturer, or of the occupier of the premises in which the piece was finally processed or of the wholesale purchaser in India of the piece '.'

Sir, this amendment too is purely formal, the only real change being the insertion of the word "printed". It was left out in the other House merely by an oversight and is being inserted here. Opportunity has also been taken to improve the drafting of the sub-section.

Sir, I move.

The Motion was adopted.

Clause 7, as amended, was added to the Bill.

Clauses 8, 9, 10, 11, 12 and 13 were added to the Bill.

Clause 1 was added to the Bill.

The Title and the Preamble were added to the Bill.

THE HONOURABLE MR. H. C. PRIOR (Labour Secretary): Sir, I move:

"That the Bill, as passed by the Legislative Assembly and amended by this House be passed."

The Motion was adopted.

The Council then adjourned till Eleven of the Clock on Thursday, the 27th February, 1941.